

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1561

ANSWERED ON:22.03.2012

MULLAPERIYAR DAM

Bali Ram Dr. ;Kodikunnil Shri Suresh;Rajesh Shri M. B.;Viswanathan Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the current status of the Mullaperiyar dam issue between Tamil Nadu and Kerala;
- (b) the details of the report of the Committee constituted over Mullaperiyar dam, particularly with regard to the seismic danger due to it;
- (c) whether there is a need for a new dam to be constructed in place of the old one and if so, the details thereof;
- (d) whether the Central Water Commission has any plan to raise the water level of the dam and if so, the details thereof; and
- (e) the steps taken by the Union Government for an amicable settlement of the issue?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) to (c) An Empowered Committee on the Mullaperiyar Dam issue constituted on the directions of the Supreme Court, to look into the issues raised before it, is examining the issue of the safety of Mullaperiyar dam (including seismic safety) through expert agencies and the matter is subjudice. The time of the submission of the final report is till 30th April, 2012.
- (d) No, Madam.
- (e) No separate steps are envisaged in view of (a) above.